[Shri Chintamani Panigrahi]

state offers vast scope for its development. A large acreage of land is available and can be brought under salt production in the coastal districts of Balasore, Cuttack, Puri and Ganjam. This has been proved by a recent survey of the Regional Research Laboratory. When the proposed additional areas are brought under salt production, it will not only make the State self-sufficient but also provide employment to more than 30,000 persons.

I urge upon the Central Government to provide assistance to the Orissa State Government in the matter of setting up testing laboratories, provide technical guidance, grant licence and take all other necessary steps for salt development programme in Orissa.

I hope the Ministry of Industrial Development will take necesasry steps immediately to fulfil the need of this essential commodity for the people of Orissa.

(iii) SUPPLY OF CR SHEETS TO STELL MANUFACTURES IN TAMIL NADU

SHRI C. T. DHANDAPANI (Pollachi): Under Rule 377, I am making the following statement.

Non-supply of C.R. sheets to Steel Furniture Manufacturers in Tamil Nadu particularly in Coimbatore District crippled the production resulting in throw out of thousand of employees from their job. SIDCO a Tamil Nadu Government undertaking is a sole agency for supply of C.R. sheets to the small units. For the last six months the above Corporation did not supply the sheets, virtually the supply is stopped. The Steel Furniture Manuacturers have to procure sheets in the open market which is generally available at higher prices. The manuacturing cost goes up, ultimately the poor consumers have to bear the burden. It is a sorry state of affairs to say that the Steel Authority of India discriminates in allotting the quota to Tamil Nadu. Very negligible i.e. 3.2 per cent is supplied to small units in Tamil Nadu. I request the Minister of Commerce to see that this kind of partisan attitude of Steel authorities be stopped immediately and to supply reasonable quantum of CR sheets to Steel Manuacturers in Tamil Nadu and to save the above industry from closure.

(iv) MICA INDUSTRIES IN BIHAR

श्री रीतलाल प्रसाद वर्मा (कोडरमा): बिहार प्रदेश के अन्तर्गत अभ्रक खनिज क्षेत्रान्तर्गत स्थित अभ्रक उत्पादन एवं निर्यात की सबसे पुरानी सबसे बड़ी कम्पनी—मेसर्स सी० एम० आई० लि० एवं ईस्टर्न मैंगनीज़ एवं मिनरल्स लि० आज हाईकोर्ट कलकत्ता द्वारा नियुक्त रिसीवरों द्वारा गाजर मूली के दर पचासों करोड़ों की चल एवं अचल सम्पत्ति निलाम की जा रही है।

पंजाब नेशनल बैंक का लगभग 80 लाख रुपये मात्र कम्पनी पर बकाया है। कम्पनी की सम्पत्ति पचास करोड़ से ज्यादा की लागत की होगी। कम्पनी मैनेजमेंन्ट की अव्यवस्था एवं पूंजी को 6 अन्य सिस्टर माइका कन्सन्सं में दुर्विनियोग करने से उत्पन्न स्थिति से आज 9000 स्थायी (कोमचांच) गिरिडीह तिसरी झुमरीतलैया, आदि स्थानों के कारखानों एवं अभ्रक खानों में कार्यरत मजदूर बेकारीग्रस्त हो गये है। इस कम्पनी में 30,000 होम अस्पलीटर्स तथा अप्रत्यक्ष रूप से 40, 000 लोगों की रोजी रोटी खत्म हो गई है। सभी भुखमरी के कगार पर है।

इस सन्दर्भ में श्रम मंत्रालय, कानून एवं कम्पनी मामलों के मंत्रालय एवं खान मंत्रालय का ध्यान 1976 से ही मजदूरों के प्रतिनिधियों एवं जन प्रतिनिधियों द्वारा बार बार ध्यान आकर्षित किया गया है तथा कई बैठक भी ली जा चुकी हैं।